

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 1029 of 2020

In the matter of:

Amit Suresh Bhatnagar

....Appellant

Vs.

Bhuvan Madan

....Respondent

Present

For Appellant: Mr. Manu Aggarwal, Advocate

For Respondent: Mr. Ravi Sharma, Advocate

**ORDER
(Virtual Mode)**

23.03.2021: Heard Learned Counsel for the parties at length.

Reserved for Order.

Parties have already filed Written Submissions which are taken on record.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

SC/RR